

[Shri Sudhir Giri]

facilities of bilateral negotiations under the J.C.M. made available to the Accounts Department employees.

It is surprising that even after six years of its creation, the Accounts Department does not have any service rules, nor any code to govern its work.

Sir, as a last resort, the employees under their All India Organization, All India Civil Accounts Employees Association, concluded a two-day agitational programme to attract the attention of the Government as well as the Controller General of Accounts towards their long-standing demands like recognition facilities to units/branches, administrative powers to the Controller General of Accounts to negotiate with the employees' organization of their problems, assured facilities, as is being given/will be give to the Audit employees, should be made available to them, also among other demands. They are also demanding that the Controller General of Accounts do talk with their organisation on their long standing problems.

I, therefore, urge upon the Minister to assure this House that the assurance given in this House by his predecessor will be honoured and that he will impress upon the Controller General of Accounts that the Government's policy is to have negotiated settlement of all problems and so he cannot be allowed to bypass that time-tested policy.

I also demand that the Minister should give an assurance to this House that all long-standing demands of the Civil Accounts employees will be looked into soon and the assurance already given will be honoured in all respects.

(vi) Need for declaring Tamil Scripture "THIRUKKURAL" as a national scripture.

SHRI N. SOUNDARARAJAN (Sivakasi): Sir, I would like to draw your attention to an important subject. Our Tamil Nadu Information and Hindu Religious Endowments Minister requested the Central Government to declare the famous Tamil scripture THIRUKKURAL as the national work. When our Government declared the Peacock as the National Bird, Ashoka Chakra as the national symbol, we should also declare a work of famous author as the national work. The work selected should be on secular basis without any encouragement to caste and communal feeling keeping the secular character of our Government. Thiruvalluvar who took birth in our ancient land two thousand years ago preached a human philosophy. He was the first saint perhaps to break all the barriers of languages and regions and to declare thus:

"Pirappokkum Yella Uyirkkum
Chrirappokum Cheithozhil Vетtrumaiyan"

That means all beings on the earth are equal by birth their superiority or inferiority takes place only on the basis of their acts of commission or omission. I may proudly submit that all other saints have more or less followed the path of our Thiruvalluvar, Kabirdas, Surdas and Meerabhai all other North-Indian saints, seers and poets have also followed the same cult. Hence if we take up the bio-data of all the famous authors of India, Thiruvalluvar will stand foremost among them. In regard to his date of birth there is no controversy. He took birth 33 years before the famous Jesus Christ came on the earth. Even the famous prophet Mohammad also took birth only after our Thiruvalluvar Thirukkural has been translated not only in all India languages including Hindi, but also almost all foreign languages. This is the only one book which has been studied voluntarily by all Tamilians and others and millions of copies have been sold out so far. Hence I request the Central Government to declare it as the National Scripture.